

**'ASSISTED SCHOOLS' AND 'CENTRAL SCHOOLS'**

1019. SHRIMATI TARA RAM-CHANDRA SATHE : Will the Minister of EDUCATION be pleased to State :

(a) whether it is a fact that Government was implementing a scheme for 'Assisted Schools' when the Central Schools Scheme was outlined;

(b) how many 'Central Schools' are being run by Government at present in the country; and what is the expenditure incurred on these schools during the years 1965-66 and 1966-67; and

(c) whether any institutions are prepared to run the 'Assisted Schools'?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) No, Sir.

(b) The Central schools, which were previously being run by Central Government, are now being run and managed by the Kendriya Vidyalaya Sangathan, which is an autonomous organization. At present they number 116. The total expenditure on these schools during the years 1965-66 and 1966-67 was Rs. 183.89 lacs and Rs. 222.46 lacs respectively.

(c) Does not arise.

**VOLUNTARY CORPS IN KERALA**

1020. SHRI PALAT KUNHI KOYA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it has come to the notice of the Central Government about the formation of a Voluntary Corps in Kerala somewhat on the model of Red Guards in China;

(b) if so, what preventive steps are taken against it; and

(c) whether the said Organisation is called "Gopalan Sena"?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (c) The State Government have stated that volunteers are being given intensive training in Cannanore district but that no organisation by the name of "Gopalan Sena" has come to their notice. They have also informed us that no act of highhandedness has come to their notice.

**CENTRAL UNIVERSITIES**

1021. SHRI SITARAM JAIPURIA : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the University Grants Commission has accepted the proposal of the Central Universities for the introduction of General Provident Fund-cum-Pension-Gratuity and Contributory Provident Fund-cum-Gratuity schemes in these Universities; and

(b) if so, whether a copy of the relevant rules will be laid on the Table of the House?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) The University Grants Commission has finalized the General Provident Fund-cum-Pension-cum-Gratuity and the Contributory Provident Fund-cum-Gratuity schemes for the Central Universities.

(b) No, Sir, because their final form will be determined by the Statutes and Ordinances to be made by the Universities concerned.

**†MEMORANDUM TO THE PRIME MINISTER BY THE TAMILNAD STUDENTS**

451. SHRI A. D. MANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a four-member delegation of the Tamilnad Students' Anti-Hindi Agitation Council presented a memorandum to the Prime Minister on August 28 on the language issue;

(b) what are the contents of the memorandum; and

(c) what reply did she give to the delegation?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) Yes, Sir.

(b) A copy of the Memorandum is attached.

(c) The Prime Minister clarified that Hindi was not being forced on non-Hindi speaking people. She also stated that while English will remain India's link language with the outside world, Hindi will be the national link language.

†Transferred from the 28th November 1967.